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CORAM: HON'BLE MS. JUSTICE SHALINDER KAUR

<u>ORDER</u> 18.03.2024

1. Adjournment requested to file report with respect to the biometrics to be changed in the lift/change of the lift.

Renotify on 01.04.2024. 2.

SHALINDER KAUR, J

MARCH 18, 2024 SU

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This is a digitally signed order.

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